

(Council of Scientific and Industrial Research). [Placed in Library. See. No. L. T.—2788/70]

MR. SPEAKER : Regarding item No. 5, at the request of the Chairman of the Committee, this item is postponed.

DEMANDS FOR SUPPLEMENTARY  
GRANTS (RAILWAYS) 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI R. L. CAATURVEDI): Sir, on behalf of Shri Gulzari Lal Nanda, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget Railways for 1969-70.

13.12½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press Council (Amendment) Bill, 1970, which has been passed by the Rajya Sabha at its sitting held on the 4th March 1970.”

THE PRESS COUNCIL (AMENDMENT)  
BILL AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Press Council (Amendment) Bill, 1970, as passed by Rajya Sabha.

13.13 hrs.

RAILWAY BUDGET, 1970-71—GENERAL  
DISCUSSION—Contd.

MR. SPEAKER : We will now take up the Railway Budget. When the member who is on his legs concludes, I will call the Minister.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) : Kindly allow one member from this side also. You can extend the time slightly.

MR. SPEAKER : He can speak on the Demands.

SHRI RAGHU RAMAIAH : Please allow one member from this side.

MR. SPEAKER : All right. One or two members may have 5 minutes each.

SHRI SHRICHAND GOYAL (Chandigarh) : So far we have not exhausted our time. You can extend the total time by one hour so that parties which have not exhausted their time may do so.

MR. SPEAKER : All right. All the parties may exhaust whatever time is left for them. Each member can speak for 4 or 5 minutes and give his suggestions.

I am sorry the calling attention motion has been converted into a regular debating hour. The procedure should be, after the Minister's statement, straightforward questions are put so that we can curtail the time and use it for other purposes.

SHRI S. M. BANERJEE (Kanpur) : I agree no lengthy questions should be asked. But you are rejecting calling attention notices on many important matters. (Interruptions).

MR. SPEAKER : You can amend the rules. I have no objection.

SHRI S. M. BANERJEE : I do not question your ruling or judgment because you are the supreme and sovereign authority in this House. (Interruptions).

**अध्यक्ष महोदय :** इस हाउस का प्रोसीजर बना हुआ है। जो भी चेअर पर बैठा हो, चाहे मैं हूँ, चाहे डिप्टी स्पीकर हो, चाहे चेअरमैन हो सब को इस पर अमल करना होगा। आप क्यों उसकी मिट्टी पलीद करते हैं, बने हुए प्रोसीजर को बिगाड़ कर अगर आप समझते हैं कि वह दुस्त नहीं है और दूसरी तरह से होना चाहिये तो उसको अमेंड कर दीजिये।

**श्री स. मो. बनर्जी :** आप मेरी बात तो सुन लीजिये। मैं कहना चाहता हूँ कि कालिग अटेंशन पर लम्बे-लम्बे सवाल न पूछे जायें। इसमें मैं आपका साथ देना चाहता हूँ। आप प्रोसीडिंग्स देख लें, मैं लम्बे सवाल नहीं पूछता हूँ। लेकिन इसके साथ....

**अध्यक्ष महोदय :** आपने मेरे सजेशन को ही डिबेट बना दिया, कालिग अटेंशन को कब छोड़ेंगे।

**SHRI KANWARLAL GUPTA (Delhi Sadar) :** When will the Minister reply? He may reply at 3.30.

**MR. SPEAKER :** now it is 1. 15. We will adjourn now and meet at 2.15. We will have one hour for the members to speak and I will call the Minister at 3.15.

13.15 hrs.

*[The Lok Sabha adjourned for Lunch till fifteen minutes past Fourteen of the Clock.]*

*[The Lok Sabha re-assembled after Lunch at eighteen Minutes past Fourteen of the Clock]*

*[MR. DEPUTY SPEAKER in the Chair.]*

**RE: NOTICE OF STRIKE BY DESU WORKERS**

**SHRI S. M. BANERJEE ( Kanpur ) :** We are all concerned that to day the strike notice given by the Union of Delhi electricity workers expires and they are going on strike after 72 hours. In 1966 there was an agree-

ment between Dr. Rao and the Union. That agreement has been flouted; it has not been implemented by DESU. I would request Dr. K. L. Rao, through you, to make a statement on the proposed strike by the Delhi Electricity workers. There is going to be chaos.

**श्री शिव नारायण (बस्ती) :** हमारी हमदर्दी भी पूरी-पूरी उनके साथ है।

**श्री जार्ज फरनेंडीज (बम्बई-दक्षिण) :** मैं भी उनका समर्थन करना चाहता हूँ। दिल्ली में जनसंघ का शासन है। मैं जनसंघ के नेताओं से भी अर्ज करना चाहता हूँ कि वे बिजली वाले मामले को तत्काल हल करने के लिए कदम उठायें और विसा न करें जैसा ये लोग करते हैं।

**श्री शिव चंद्र झा ( मधुबनी ) :** मैं इसका समर्थन करता हूँ।

**श्री रणधीर सिंह (रोहतक) :** इन वर्कर्स की मांगें जायज हैं। ये हमारे पास आए थे। कालिग एटेंशन भी हमने दिया था लेकिन बद-किस्मती से वह आ नहीं सका। गवर्नमेंट को इनकी मांगों की तरफ ध्यान देना चाहिये और उनकी मांगों को पूरा करना चाहिये। बे गरीब आदमी हैं और स्ट्राइक करने पर सरकार को उनको मजबूर नहीं करना चाहिये। मिनिस्टर साहब एक स्टेटमेंट दें और उनकी मांगों को पूरा करें ताकि हड़ताल वाला झगड़ा खत्म हो और पब्लिक और हाउस सफर न करे। हमारी पूरी हमदर्दी उनके साथ है।

**MR. DEPUTY-SPEAKER:** Now, Shri Sheo Narain.

**SHRI S. M. BANERJEE :** I hope the hon. Minister of Parliamentary Affairs has taken note of what we have said.

**MR. DEPUTY-SPEAKER :** The hon. Members have made their point, and I am sure the hon. Minister has heard it.